when the husband was 13, and the wife was 7. The husband is an M. A. and the wife does not know even the three R's. And, therefore, the husband and the wife could not pull on together. The wife refused to be literate, and. therefore, they agreed to divorce.

### *{Laughter)*

MR. CHAIRMAN : Next question.

### CULTURAL PERFORMANCES ARRANGED BY THE SANGEET NATAK AKADAMI

\*339. SHRI B. V. (MAMA) WARE RKAR: Will the Minister for EDUCATION be pleased to state:

(a) whether it is a fact that some cultural stage performances were arranged by the Sangeet Natak Akada-mi in honour of the delegates to the UNESCO Conference: and if so, how many;

(b) whether these programmes were (i) recorded by the All India Radio for being broadcast later and (ii) photographed by the Films Division like other important programmes;

{c) whether it is a fact that some of the programmes were not allowed to be (i) recorded and (ii) filmed due to objections by the authorities of the Akadami; and if so, what were the grounds for such objections; and

(d) if the answer to part (c) above be in the affirmative, what action was taken by Government in the matter?

THE DEPUTY MINISTER FOR EDUCATION (DR. MONO MOHAN DAS): (a) to (d) A statement is laid on the Table of the House.

## STATEMENT

(a) Yes. eleven.

(b) Yes, some of the cultural programmes were recorded by the All India Radio and broadcast as special programmes or included in radio newsreel. These programmes were also filmed by the Films Division's cameramen like other important programmes.

<c) Only on one occasion a programme was not allowed to be recorded

as the participating artists had specifically desired that their items should not be recorded.

to Questions

(d) In view of (c) above no action has been considered necessary.

SHRI RAJENDRA PRATAP SINHA: We are interested to know if the hon. Minister will give a short summary of what is there in the statement.

DR. MONO MOHAN DAS : If the Chair permits, I can read out. It is a short statement.

SHRI B. V. (MAMA) WARER-KAR : May 1 know whether the Minister knows that it was for the first performance in the series that the permission was refused ?

DR. MONO MOHAN DAS : I am ' not aware whether this was the only first performance where recording and photograph was not allowed. 1 am not aware of it.

SHRI B. V. (MAMA) WARER-KAR : It was the first performance of it and the permission was refused. It was after the intervention of a Member of Parliament that the permission was granted from the second performance.

DR. MONO MOHAN DAS: So far as this particular case is concerned, permission could not be granted or the recorders were not permitted to take the record because the artistes who were 'performing themselves, objected. They said, "In our agreement with the Sangeet Natak Akadami nothing was said about recording etc. So, we cannot allow our performance to be recorded by the All India Radio".

SHRI B. V. (MAMA) WARER-KAR : May I know, Sir, whether the representatives of the All India Radio and the Films Division were allowed to contact those artistes and explain to them the reason and get their recording and filming?

DR. MONO MOHAN DAS : It happened actually during the time of performance. I think there was no 2855

time to permit these recorders to approach the artistes who were on the stage.

SHRI B. V. (MAMA) WARER-KAR : No. They were not on the stage as far as I know. There was enough time to contact those artistes and explain tilings to them. Will this be enquired into?

# DR. MONO MOHAN DAS: So

far fs the Sangeet Natak Akadami is concerned, which organised this particular performance, it was in the contract with the artistes that records will not be made of that performance. So, most probably the authorities did not take any chance of allowing these people to go.

SHRI S. N. MAZUMDAR : May 1 know, what is the procedure adopted in this matter, that is, whether it is the procedure to ask the permission of the organisers, in this case, the Sangeet Natak Akadami, or the artistes?

DR MONO MOHAN DAS : There is no hard and fast rule about these matters. Generally the artistes do not object at all to their records being taken by the All India Radio and relayed again. So far as this particular case is concerned, the artistes were very famous—one of them, Wilayat Khan and among others, Doogar brothers. From the very beginning they objected to any record being made of their performance-

SHRI S. N. MAZUMDAR: Secondly, may I know whether the permission of the Sangeet Natak Akadami was asked for? If not, how can the question of refusal come?

DR. MONO MOHAN DAS : Permission of the Sangeet Natak Akadami was asked by the All India Radio? No, Sir, So far as I know, no permission was asked for.

SHRI S. N. MAZUMDAR : 1 have another question. May I know how the activities of the song, dance and drama division under the Ministry of

Information and Broadcasting and the activities of the Sangeet Natak Akadami are being co-ordinated? Or. is there a conflict between these two?

to Questions

DR. MONO MOHAN DAS : The

Sangeet Natak Akadami has nothing to do with the Information and Broadcasting Ministry. It is one of the three Akadamis which are administered by the Education Ministry. So, if there is to be any coordination, it should be between the Ministry of Education and the Akadami and not with the Information and Broadcasting Ministry.

SHRI S. N. MAZUMDAR : What I wanted to know was whether there is any sort of a private war between these two units.

DR. MONO MOHAN DAS : How that question arises?

#### TRAINING IN DRAMATICS

•340. SHRI B. V. (MAMA) WARE-RKAR: Will the Minister for EDUCATION be pleased to state:

(a) the number of institutions in the country which impart training in dra matics to promising artistes;

(b) the number of students undergoing training in each of these institutions at present; and

(c) whether any scholars have been granted scholarships for receiving training in dramatics in foreign countries and if so. how many and to which countries they have been sent?

THE DEPUTY MINISTER FOR EDUCATION (DR. MONO MOHAN DAS) : (a) and (b) Information is being collected and will be laid on the Table of the Sabha in due course.

(c) Five have been permitted to go to the United Kingdom for training in acting, production, stagecraft, etc., under the Government of India scheme of scholarships to young workers in different cultural fields.

SHRI B. V. (MAMA) WARER-KAR : May 1 know. Sir, whether these scholarships are intended for training in Indian dramatics and can that instruction be taken in England?